

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

Pursuant to Hon'ble High Court letter No.3080-3091/DHC/Gaz-IIB/G-13/2023 dated 12.05.2023, the following Judicial Officers of Delhi Judicial Service, West District, Tis Hazari Courts, Delhi are hereby detained for duty during Summer Vacation 2023 for the period and purpose mentioned against their names :-

S.No	Name of the Judicial Officer	Detention Period	Work Assigned
1	Sh. Ankit Karan Singh, CJ-01	23.06.2023, 24.06.2023, 26.06.2023 & 27.06.2023	Accounts Branch (West) for getting the pending work completed from the detained staffs of their respective seats of Medical Claims.
2	Ms. Disha Singh, CJ-02	12.06.2023 to 15.06.2023.	Accounts Branch (West) for getting the pending work completed from the detained staffs of their respective seats of LTC & service books.

Vinod Kumar
(VINOD KUMAR) 23/05/2023

**PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI**

No. 656/13203-13233

/S.V./Gaz./PDJ West/2023

Dated, Delhi the 23/05/2023

Copy forwarded to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi.
3. The Senior Civil Judge, West District, Tis Hazari Courts, Delhi.
4. All the Judicial Officers concerned.
5. The ACJ West District, Tis Hazari Court, Delhi.
6. The Branch Incharge of all Branches of West District, Tis Hazari Court, Delhi.
7. The A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
8. The Secretary Bar Association, Tis Hazari Court, Delhi.
9. The PRO, Tis Hazari Court, Delhi.
10. The PS to the undersigned.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.
13. Notice Board, West District, Tis Hazari Court, Delhi.

Vinod Kumar 23/05/2023
**PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI**